

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.416

IA/4485/ND/2022 IB/728/ND/2020

IN THE MATTER OF:

Tata Capital Financial Services Limited	...	Applicant
Versus		
Anuradha Bhatnagar	...	Respondent

Order under Section 95.

Order delivered on 17.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Shivanshu Kumar, Mr. Rajesh Ramnani, Advs.
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **22.02.2023**.

Sd/-
Vishal Rana
Court Officer
Court-IV